

law on Coastal security to deal with terror and also subjecting commercial projects involving entry of foreign firms into Indian ports to stringent vetting;

(b) if so, the details thereof; and

(c) what action Government has taken or proposes to take on the demand of Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) As per available information, there is no proposal from Maharashtra demanding for new law on Coastal security to deal with terror and also subjecting commercial projects involving entry of foreign firms into Indian ports to stringent vetting.

Bengali-speaking rescued victims of trafficking sent to West Bengal

380. SHRI VIVEK GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry is aware of the fact that all Bengali-speaking rescued victims of trafficking are being sent to West Bengal without proper establishment of their identities;

(b) the number of such rescued women sent to West Bengal from various cities;

(c) whether the Ministry has any plan of action for establishing their identities and restore them to their place of origin, which is usually Bangladesh; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (d) All rescued victims of trafficking are being sent to their State of origin after completion of legal procedure. As far as Bengali-speaking victims of trafficking belonging to Bangladesh are concerned, they are being repatriated to Bangladesh after fulfilling all legal procedures including proper establishment of their identities.

Containing extremist movement in Odisha

381. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether adequate action is being taken by the Central and State Governments for containing the extremists movement in the State of Odisha; and

(b) if so, the reasons for increase in activities of extremists during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH): (a) and (b) The Central Government has adopted an integrated approach in dealing with Left Wing Extremism (LWE) in the areas of security, development, ensuring good governance and public perception management. The State Governments specifically deal with various issues related to LWE activities in the States. The Central Government monitors the situation closely and supplements the efforts of the State Governments over a wide range of Schemes on both the security and development fronts. The underlying philosophy is to enhance the capacity of the State Governments to tackle the LWE menace in a concerted manner.

In Odisha, in the year 2012, 171 LWE incidents took place causing 45 deaths compared to 192 incidents with 53 deaths during 2011. In the current year (up to 21.02.2013), 9 incidents of LWE violence have taken place causing 2 deaths as compared to 28 incidents and 11 deaths caused by LWE violence during the corresponding period in the last year.

These figures disclose that the trajectory of LWE violence is decreasing in Odisha.

Withdrawal of army deployed in Kashmir

†382. SHRI RAM VILAS PASWAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is contemplating to withdraw the army deployed in Kashmir;

(b) whether Government's attention has been drawn towards the news published in various National dailies from Delhi on 21 November, 2012 in this regard;

(c) whether it is also a fact that Government proposes to hold talks with the separatist leaders of Kashmir in order to solve the Kashmir problem; and

†Original notice of the question was received in Hindi.